

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2330
ANSWERED ON:12.03.2013
CITIZEN CHARTER
Pakkirappa Shri S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government had instructed the State Governments for implementation of the revised citizen charter in order to improve the functioning of the Public Distribution System in the country;
- (b) if so, the details thereof;
- (c) whether some State Governments have shown hesitation to implement the citizen charter; and
- (d) if so, the details thereof and the follow up action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): The Revised Model Citizens' Charter for Targeted Public Distribution System (TPDS) was issued in July, 2007 by the Government for adoption and implementation by State/UT Governments.

All State/UT Governments except State Government of Jharkhand have reported the adoption and implementation of the Revised Model Citizens' Charter. State Government of Jharkhand has been requested to look into the matter and ensure its early adoption/implementation.